

# HIGH COURT OF CHHATTISGARH : BILASPUR

## NOTIFICATION


No. 11199/

BILASPUR, Dated 09/09/2022

Following amendment is incorporated in Chhattisgarh High Court Protocol Guidelines, 2022.

The words “**within State**” appearing after the words “**Vehicles provided**” and before the words “**on Payment Basis**” in Clause no. 7 of the Chhattisgarh High Court Protocol Guidelines, 2022 are deleted.

BY ORDER OF THE HIGH COURT

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL  
09.09.2022

Endt. No.: 11200/

Bilaspur, dated: 09/09/2022

### Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

A.I.C.

7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur for information.
17. Assistant Registrar/Section Officer (Protocol Section) / Court Officer (Court Office Section), High Court of Chhattisgarh, Bilaspur for information & necessary action.
18. The O.I.C., N.I.C., High Court of Chhattisgarh, Bodri-Bilaspur with a direction to upload the above Guidelines in the official web-site of this High Court immediately.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

09.09.2021